## Corruption Charges against the Punjab Wakf Board

1607. SHRI BHOLA PRASAD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have received a communication from the Secretary of Punjab Wakf Board in April, 1974 containing allegations of corruption and irregularities in the working of Punjab Wakf Board; and
- (b) if so, the details thereof, and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) The communication received from the Secretary, was sent to the Chairman, Punjab Wakf Board, for his comments which have since been received. The matter is under examination.

## Shortage of Drinking Water in Gujarat

1608. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the number of Gram Panchayats, Nagar Panchayats and the Municipalities in Gujarat which are affected by shortage of drinking water;
- (b) the plans prepared by Government to tide over the drinking water shortage in these areas;
- (c) the number of water tankers supplied for this purpose during the last three years and the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (c) Information is being collected and will be laid on the Table of the Sabha in due course.

## Relief Measures in Gujarat

1609. SHRI IBRAHIM KALA-NIYA: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:

- (a) the number of villages in Gujarat declared as scarcity-affected and half-scarcity affected areas, Taluka-wise;
- (b) the details of relief measures so far started, Taluka-wise;
- (c) the number of persons given work so far under the relief measures programme, Taluka-wise;
- (d) the expenditure so far incurred on the relief works, Taluka-wise;
- (e) the details of the programme for the whole year for the relief works, Taluka-wise; and
- (f) the total estimated cost for the annual programme for relief works, Taluka-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (f) The information has been called for from the State Government and it will be laid on the Table of the Sabha as soon as it is received.

## Gandhi Nagar Town Planning Scheme

1610. SHRI IBRAHIM KALA-NIYA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the Gandhi Nagar Town Planning Scheme was sanctioned;
- (b) how much land has been acquired for this scheme and the year of acquisition; and the estimated cost of the scheme:
- (c) the expenditure incurred for implementation and execution of the scheme uptill now, year-wise;
- (d) the expenditure incurred uptill now under the scheme;
- (e) the revised estimated cost of the said scheme; and
- (f) by when the scheme is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAN DHARIA): (a) The Master Plan for Gandhi Nagar Township was approved in 1966.